

LEGISLATIVE ASSEMBLY
NATIONAL CAPITAL TERRITORY OF DELHI

REVISED LIST OF BUSINESS

Tuesday, 03 December 2019 / 12 Agrahayana 1941 (Saka)
2.00 PM

1. **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given. Replies to Unstarred Questions to be laid on the Table.
2. **Presentation of Report :**
Shri Saurabh Bharadwaj
Shri Pankaj Pushkar
To present the **Twenty Third to Twenty Seventh Report of Committee on Petitions** (As per Annexure-A).
3. **Special Mention (Rule-280) :**
The following Members to raise matters under Rule-280 with the permission of the Chair
 1. Sh. Avtar Singh
 2. Sh. Om Prakash Sharma
 3. Sh. Vijender Garg
 4. Sh. Naresh Balyan
 5. Sh. Vijender Gupta
 6. Sh. Sanjeev Jha
 7. Sh. Akhilesh Pati Tripathi
 8. Sh. Ajay Dutt
 9. Sh. Gulab Singh
 10. Sh. Somnath Bharti
4. **Papers to be laid on the Table:**
 - I. **Shri Manish Sisodia, Hon'ble Deputy Chief Minister** to lay copies of the following on the Table of the House :
 - i. Report No. 02 of 2019 on "Revenue and Social and Economic Sectors (PSUs)' of the Comptroller and Auditor General & AG of India relating to the Govt. of NCT of Delhi for the year ended 31 March 2018 (English & Hindi Version).
 - ii. Annual Report of Delhi Commission for Protection of Child Rights for the financial year 2017-18.
 - II. **Shri Satyendar Jain, Hon'ble Minister of Power** to lay copies of the following on the Table of the House:
 - i. 17th Annual Report of Indraprastha Power Generation Company Limited for the financial year 2017-18 (English & Hindi Version)
 - ii. 17th Annual Report of Pragati Power Corporation Limited for the financial year 2017-18 (English & Hindi Version).
 - iii. Summary of 17th Annual Report of Indraprastha Power Generation Company Limited for the financial year 2017-18 (Punjabi & Urdu Version).
 - iv. Summary of 17th Annual Report of Pragati Power Corporation Limited for the financial year 2017-18 (Punjabi & Urdu Version).
 - III. **Shri Kailash Gahlot, Hon'ble Minister of Transport** to lay copies of the Annual Accounts and Audit Report of Delhi Transport Corporation Employees Provident Fund Trust for the year 2015-16 and 2016-17 (English & Hindi Version) on the Table of the House.
5. **Adoption of Reports :**
 - I. **Shri Somnath Bharti**
Shri Rajesh Rishi
to move that "*This House agrees with the Report of House Committee to examine the issue of Stray Dogs and Monkey Menace in Delhi presented to the House on 02 December 2019*".

II. **Sh. Saurabh Bharadwaj**
Sh. Pankaj Pushkar

to move that *“This House agrees with the **Reports of Committee on Petitions** presented to the House on 02 December 2019”* (as per Annexure-B).

6. Introduction, Consideration and Passing of Bills:

I. **Shri Manish Sisodia, Dy. Chief Minister** to introduce the **“Delhi Skill and Entrepreneurship University Bill, 2019 (Bill No.04 of 2019)”** with the leave of the House.

Also to move that the Bill be considered and passed.

II. **Shri Manish Sisodia, Dy. Chief Minister** to introduce **“The Delhi Goods and Services Tax (Amendment) Bill, 2019 (Bill No. 07 of 2019)”** with the leave of the House.

Also to move that the Bill be considered and passed.

7. Adoption of Reports :

I. **Sh. Saurabh Bharadwaj**
Sh. Pankaj Pushkar

to move that *“This House agrees with the **Reports of Committee on Petitions** presented to the House on 03 December 2019”* (as per Annexure-A).

8. Short Duration Discussions (Rule-55):

Saurabh Bharadwaj
Adarsh Shastri
Nitin Tyagi

To initiate the discussion on **“Issues arising out of the countrywide economic slowdown and steps being taken by the Government of Delhi to overcome the slowdown in Delhi”**

Delhi
03 December 2019

C. Velmurugan
Secretary

विधान सभा
राष्ट्रीय राजधानी क्षेत्र दिल्ली
संशोधित कार्यसूची
मंगलवार, 03 दिसम्बर, 2019/अग्रहायण 12, 1941 (शक)
2.00 बजे अपराहन

1. प्रश्न काल: सदस्यों द्वारा पृथक् सूची में दिये गये तारांकित प्रश्न पूछे जायेंगे और उनके उत्तर दिये जायेंगे। अतारांकित प्रश्नों के उत्तर सदन पटल पर प्रस्तुत किये जायेंगे।
2. प्रतिवेदन का प्रस्तुतीकरण :
श्री सौरभ भारद्वाज
श्री पंकज पुष्कर
याचिका समिति के प्रतिवेदन संख्या तेईस से सताईस को प्रस्तुत करेंगे। (अनुलग्नक -ए के अनुसार)
3. विशेष उल्लेख (नियम-280) : निम्नलिखित सदस्यों द्वारा अध्यक्ष महोदय की अनुमति से नियम-280 के अंतर्गत विशेष उल्लेख के मामले उठाये जायेंगे :
 1. श्री अवतार सिंह
 2. श्री ओमप्रकाश शर्मा
 3. श्री विजेन्द्र गर्ग
 4. श्री नरेश बाल्यान
 5. श्री विजेन्द्र गुप्ता
 6. श्री संजीव झा
 7. श्री अखिलश पति त्रिपाठी
 8. श्री अजय दत्त
 9. श्री गुलाब सिंह
 10. श्री सोमनाथ भारती
4. सदन पटल पर प्रस्तुत किये जाने वाले कागजात:
 - I. श्री मनीष सिसोदिया, माननीय उप मुख्यमंत्री निम्नलिखित दस्तावेजों की प्रतियां सदन पटल पर प्रस्तुत करेंगे:
 1. 2018 को समाप्त हुए वर्ष के लिए राजस्व तथा सामाजिक एवं आर्थिक क्षेत्रों (पीएसयूएस) पर भारत के नियंत्रक-महालेखापरीक्षक का राष्ट्रीय राजधानी क्षेत्र दिल्ली से संबंधित प्रतिवेदन संख्या 02, वर्ष 2019
 2. दिल्ली बाल अधिकार संरक्षण आयोग का वित्त वर्ष 2017-18 हेतु वार्षिक प्रतिवेदन (हिन्दी एवं अंग्रेजी प्रतियां)
 - II. श्री सत्येन्द्र जैन, माननीय ऊर्जा मंत्री निम्नलिखित दस्तावेजों की प्रतियां सदन पटल पर प्रस्तुत करेंगे:
 1. इन्द्रप्रस्थ पावर जनरेशन कम्पनी लिमिटेड का वित्त वर्ष 2017-18 हेतु 17वां वार्षिक प्रतिवेदन (हिन्दी एवं अंग्रेजी प्रतियां)
 2. प्रगति पॉवर कॉर्पोरेशन लिमिटेड का वित्त वर्ष 2017-18 हेतु 17वां वार्षिक प्रतिवेदन (हिन्दी एवं अंग्रेजी प्रतियां)
 3. इन्द्रप्रस्थ पावर जनरेशन कम्पनी लिमिटेड का वित्त वर्ष 2017-18 हेतु 17वें वार्षिक प्रतिवेदन का सारांश (हिन्दी एवं अंग्रेजी प्रतियां)
 4. प्रगति पॉवर कॉर्पोरेशन लिमिटेड का वर्ष 2017-18 हेतु 17वें वार्षिक प्रतिवेदन का सारांश (पंजाबी एवं उर्दू प्रतियां)
 - III. श्री कैलाश गहलोत, माननीय परिवहन मंत्री दिल्ली परिवहन निगम कर्मचारी भविष्य निधि न्यास के वर्ष 2015-16 तथा 2016-17 हेतु वार्षिक खातों तथा लेखा परीक्षा की (अंग्रेजी एवं हिन्दी) प्रतियां सदन पटल पर प्रस्तुत करेंगे।
5. प्रतिवेदनों पर सहमति :
 1. श्री सोमनाथ भारती
श्री राजेश ऋषि
प्रस्ताव करेंगे कि:
"यह सदन दिनांक 02 दिसम्बर, 2019 को सदन में प्रस्तुत दिल्ली में आवारा कुत्तों तथा बंदरों के आतंक से संबंधित विषय की जांच करने के लिए गठित सदन की समिति के प्रतिवेदन से सहमत है।"

2. श्री सौरभ भारद्वाज
श्री पंकज पुष्कर
प्रस्ताव करेंगे कि:
“यह सदन दिनांक 02 दिसम्बर, 2019 को सदन में प्रस्तुत याचिका समिति के प्रतिवेदनों से सहमत है।”
(अनुलग्नक-बी के अनुसार)
6. विधेयक का पुरःस्थापन, विचार करना तथा पारित करना :
I. श्री मनीष सिसोदिया, उप मुख्यमंत्री सदन की अनुमति से ‘दिल्ली कौशल एवं उद्यमिता विश्वविद्यालय विधेयक, 2019 (2019 का विधेयक संख्या 04)’ को पुरःस्थापित करेंगे।
यह भी प्रस्ताव करेंगे कि उक्त विधेयक पर विचार किया जाये तथा पारित किया जाये।
II. श्री मनीष सिसोदिया, उप मुख्यमंत्री सदन की अनुमति से ‘दिल्ली माल और सेवा कर (संशोधन) विधेयक, 2019 (2019 का विधेयक संख्या 07)’ को पुरःस्थापित करेंगे।
यह भी प्रस्ताव करेंगे कि उक्त विधेयक पर विचार किया जाये तथा पारित किया जाये।
7. प्रतिवेदनों पर सहमति :
श्री सौरभ भारद्वाज
श्री पंकज पुष्कर
प्रस्ताव करेंगे कि:
“यह सदन दिनांक 03 दिसम्बर, 2019 को सदन में प्रस्तुत याचिका समिति के प्रतिवेदनों से सहमत है।”
(अनुलग्नक-ए के अनुसार)
8. अल्पकालिक चर्चा (नियम-55) :
श्री सौरभ भारद्वाज
श्री आदर्श शास्त्री
श्री नितिन त्यागी
“देशव्यापी आर्थिक मंदी से उत्पन्न मुद्दे तथा दिल्ली में मंदी पर नियंत्रण के लिए दिल्ली सरकार द्वारा उठाये गये कदमों” के संबंध में चर्चा प्रारम्भ करेंगे।

दिल्ली
03 दिसम्बर, 2019

सी. वेलमुरुगन
सचिव

Annexure-A

**Reports of Committee on Petitions by Shri Saurabh Bhardwaj, Chairman on
03.12.2019**

Report No	Topic
23	In the Matter of Alleged Illegal Recovery by Electricity Provider Company (TPDDL)
24	In the Matter of Alleged Non Compliance of Free Treatment of EWS patients in Private Hospitals of Delhi
25	In the Matter of Alleged Irregularity in Delhi Nagrik Sehkari Bank Ltd.
26.	In the Matter of Inefficiency and Corruption in TPDDL in Timarpur Assembly Constituency
27.	In the Matter of Alleged Irregularity in Bhagwati Group Housing Society

Annexure-B**Reports of Committee on Petitions by Shri Saurabh Bhardwaj, Chairman on
02.12.2019**

Report No	Topic
4.	In the Matter of Alleged Inflated Water Consumption Bill by Delhi Jal Board
5.	In the Matter of Relocation of Night Shelter Near Mount Kailash Residential Colony
6.	In the Matter of Alleged Irregularities in EWS Patient by Batra and PSRI Hospitals
7.	In the Matter of Parking Fee Being Charged in malls & Hospitals and Illegal Encroachment in Sheikh Sarai II
8.	In the Matter of Transfer of Ownership Rights Four Storey DDA Flats KalkaJi to Resident/Allottees
9.	In the Matter of Alleged Unauthorized Use of Dhobi Ghat, Liquor Shop and Encroachments by Fish Seller in the Area of JJ Colony, KalkaJi
10.	In the Matter of Alleged Disturbance From Hotel/Restaurants Hookah Bars in Timarpur Assembly Constituency
11.	In the Matter of Alleged fee Hike and Financial Irregularity in Frank Anthony School, Iajpat Nagar- IV, Delhi
12	In the Matter of Alleged Irregularity in the Rajendra CGHS Ltd No. 1395
13	In the Matter of Handing Over of SDMC Community Centre to its Original Owner DUSIB
14	In the Matter of Alleged Encroachment in Triveni Shopping Complex, Triveni-I, Sheikh Sarai
15	In the Matter of Alleged Non-Compliance by the Commissioner of SDMC of the Resolution Dated 10.04.2018 Passed by Delhi Legislative Assembly.
16	In the Matter of Alleged Irregularity in K.R.Manglam World School, Greater Kailash
17	In the Matter of Alleged Irregularity in Summer Fields School, Greater Kailash
20	In the Matter of Alleged Encroachment in S-Block, Panschshilla Park
21	Alleged Irregularities in the Arbitration Branch of Registrar Cooperative Societies
22	In the Matter of Alleged Non Payment of Minimum Wages in Madan Mohan Malviya Hospital

**Reports of Committee on Petitions by Shri PankajPushkar, Acting Chairman
on 02.12.2019**

Report No	Topic
18	In the Matter of Alleged Irregularity in Apeejay School, Sheikh Sarai-I
19	In the Matter of Alleged Irregularity in Indian School, Sadiq Nagar, Delhi